

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 302 (ND) /2017

CORAM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
25.01.2018

NAME OF THE COMPANY: Punjab National Bank Vs. M/s Carnation  
Auto India Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2017

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

**ORDER**

In the interest of justice, re-notify this case on 30<sup>th</sup> January, 2018.

-S-d-1

(Deepa Krishan)  
Member (T)

-S-d-7

(Ina Malhotra)  
Member (J)

(Lekh Raj Singh)